

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39778/2019

RAJENDRA SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s)

Ms. Vaishal, Adv.
Mr. Deepak Anand, AOR

For Respondent(s)

Mr. Ajayveer Singh Jain, adv.
Mr. Sonal Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners submits that, as per his instructions, the petitioners have surrendered on 02.01.2020 and are at present lodged in District Jail, Mathura, Uttar Pradesh.

Learned counsel for the petitioners further submits that he has received the copy of proof of surrender today and after due translation, shall be filing the same within a week.

Taking note of the submissions so made, one week time, as prayed, is granted to file proof of surrender.

The matter be listed before the Court after one week

(DEEPAK SINGH)
COURT MASTER (SH)

(VIJAY KUMAR)
COURT MASTER (NSH)